

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/35759/2024	SK. SAJU@SAIJAT KHAN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	BALASORE TOWN /320 /2024 () //	AOR20220000925C202400098
2	D-BLAPL/35761/2024	INDRA BHOI VS STATE OF ODISHA	MAHADEV SAHU VS	SINDHIKELA PS /141 /2024 () //	AOR20220002238C202400020
3	D-BLAPL/35772/2024	PRIYABRATA DAS @ BABU VS STATE OF ODISHA	AMITABH NAIK VS	KHURDA MODEL /72 /2020 () //	
4	D-BLAPL/35787/2024	PAPU @ DHIRENDRANATH BARAL VS STATE OF ODISHA	ANUPAM RATH VS	BALIAPANDA /162 /2024 () //	
5	D-BLAPL/35789/2024	PAPU @ DHIRENDRANATH BARAL VS STATE OF ODISHA	ANUPAM RATH VS	PURI TOWN /335 /2024 () //	
6	D-BLAPL/35799/2024	AKASH KAR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	TIHIDI /348 /2024 () //	
7	D-BLAPL/35801/2024	TOFAN SRICHANDAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /188 /2024 () //	
8	D-BLAPL/35809/2024	RAISEN HANSDA @ HANSDAH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
9	D-BLAPL/35813/2024	RAMJEET SINGH VS STATE OF ODISHA	CHINMAYA MISHRA VS	G.R.P.S. /151 /2024 () //	
10	D-BLAPL/35814/2024	KAMBHUPANI DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 () //	
11	D-BLAPL/35817/2024	NIBASI @ CHITTARANJAN @ KRISHNA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /103 /2024 () //	

ORISSA HIGH COURT

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12	D-BLAPL/35819/2024	GHANA @ NABAGHANA DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 () //	
13	D-BLAPL/35820/2024	SANTOSH PRADHAN @ SANTA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOLAGARH P.S. /228 /2024 () //	
14	D-BLAPL/35823/2024	SIMA @ HIMANCHAL BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 () //	
15	D-BLAPL/35826/2024	NILANCHAL BEHERA @ NILA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /768 /2024 () //	
16	D-BLAPL/35827/2024	SUDHIR BEHURA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA P.S.(BBSR) /144 /2024 () //	
17	D-BLAPL/35828/2024	RAMAKANT BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BARIPADA TOWN /404 /2023 () //	
18	D-BLAPL/35830/2024	AMIT KUMAR SINGH VS STATE OF ODISHA	KRISHNA KUMAR LAL VS	LATHIKATA /81 /2024 () //	AOR20220000390C202400002
19	D-BLAPL/35836/2024	DEBA MADKAMI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KALIMELA /98 /2020 () //	AOD20240000239C202400036
20	D-BLAPL/35837/2024	BIPLAB MALLICK VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BASELI SAHI PS /270 /2022 () //	
21	D-BLAPL/35845/2024	ITISH PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	SAHID NAGAR P.S. /496 /2024 () //	
22	D-BLAPL/35848/2024	SUSANTA SETHY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MARSHAGHAI /198 /2024 () //	
23	D-BLAPL/35849/2024	PINTU @ ABINASH LENKA	ABINASH ACHARYA	LAXMISAGAR P.S. /264 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/35850/2024	RAHUL KAUSHAL	MAHENDRA KUMAR PANCHABIHAR	HIRAKUD /257 /2021	AOR20220002861C202400015
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-CMP/49748/2024	SANTOSH SAHU @ SANTOSH KUMAR SAHU	JYOTI RANJAN DEO	//	AOR20220001593C202400029
		VS	VS	()	
		BISAKHA SAHU		//	
26	D-CMP/49754/2024	GAGAN BIHARI PARAMANIK	BIJAYA KUMAR PARIDA 2	//	
		VS	VS	()	
		KUNILATA PARAMANIK		//	
27	D-CMP/49755/2024	SAROJINI CHOUDHURY	GOPINATH MISHRA	//	
		VS	VS	()	
		BISHNU CHARAN MOHANTY		//	
28	D-CMP/49767/2024	PRADEEP KUMAR CHATTERJEE	AMLAN MISHRA	//	
		VS	VS	()	
		RAJESH KUMAR SAHOO		//	
29	D-CMP/49778/2024	BISHNU PRASAD SWAIN	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	()	
		CMC,CUTTACK		//	
30	D-CMP/49821/2024	SASHIBHUSHAN DWIBEDI	CHINMAYA KUMAR SAHU	//	AOR20220001061C202400024
		VS	VS	()	
		BIDHUBHUSHAN DWIBEDI		//	
31	D-CMP/49835/2024	ARJUN PRASAD DAS	PRAJNA SARITA MOHANTY	//	
		VS	VS	()	
		DHANESWAR DAS		//	
32	D-CMP/49856/2024	JASASWINI PATI	AMITABH PRADHAN	//	
		VS	VS	()	
		DIPALI KEDIA		//	
33	D-COA/49781/2024	GAYADHAR NAYAK	SURYA NARAYAN BISWAL	//	
		VS	VS	()	
		KONARK JUTE LTD., JAIPUR		//	
34	D-CONTC/49734/2024	MANAS RANJAN PATTANAYAK	ADV.	//	AOR20230000802C202400047
		VS	VS	()	

ORISSA HIGH COURT

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35	D-CONTC/49746/2024	MANO RANJAN MALLICK, DIRECTOR SECONDARY EDUCATION INDIRA DASH VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202400037
36	D-CONTC/49750/2024	BIJAY KUMAR JENA, BLOCK EDUCATION OFFICER DIPTIMAYEE JAGADEB VS	ADV. VS	// // 0	
37	D-CONTC/49763/2024	ARVIND AGRAWAL, IAS SUNITA SAHOO VS	SUNIL KUMAR PATNAIK VS	// // 0	
38	D-CONTC/49771/2024	PUNAM ROUT, OAS, JUGAL MAJHI VS	ADV. VS	// // 0	AOR20230000709C202400031
39	D-CONTC/49776/2024	SARAT MISHRA, DIVISIONAL FOREST OFFICER (KL) MANAS RANJAN MALLICK VS	ADV. VS	// // 0	
40	D-CONTC/49784/2024	ASWATHY S., IAS SUDAM CHANDRA KISKU VS	ADV. VS	// // 0	
41	D-CONTC/49793/2024	SATYABRATA SAHU, IAS JAYANTA KUMAR PANIGRAHI VS	KALINGA KESHARI MOHAPATRA VS	// // 0	
42	D-CONTC/49800/2024	MADHURI BEHERA, SUB-REGISTRAR, SORO MIR KHURSID ALLI VS	SHAKTI PRASAD RATH VS	// // 0	
43	D-CONTC/49837/2024	ASWATHY S., IAS RITARANI MUDULI VS	ADV. VS	// // 0	
44	D-CONTC/49842/2024	DILLIP ROUTRAY, COLLECTOR CUM CEO, BHADRAK MAHENDRA KUMAR PATTANAİK VS	AMIT KUMAR NATH VS	// // 0	
45	D-CONTC/49849/2024	BNS RAJPUT, PRINCIPAL SECRETARY, DEPARTMENT OF SKILL DEVELOPMENT GOVT KHURDA SABITRI PANIGRAHI@ PANIGRAHY VS	GOKULANANDA SAHU VS	// // 0	
		S.K.SAHU, DISTRICT LABOUR OFFICER, JEYPORE		//	

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46	D-CONTR/35760/2024	NILAMADHAB CHARAN DAS VS	SANTOSH KUMAR MAHANTY VS	// ()	AOD20240000242C202400036
47	D-CRLA/35766/2024	SMRUTI REKHA PRADHAN, INSPECTOR-IN-CHARGE, GOSANINUAGAON GIRIDHARI MAJHI VS	NITYANANDA MOHAPATRA VS	// NAKTIDEUL /66 /2020 ()	
48	D-CRLA/35798/2024	STATE OF ODISHA RAMAKRUSHNA PRADHAN VS	BHABANI SHANKAR DASPARIDA VS	// BALIAPAL /44 /2022 ()	
49	D-CRLMA/35797/2024	STATE OF ODISHA NAMITA DASH VS	SAMEER KUMAR DAS VS	// KHALLIKOTE /154 /2013 ()	
50	D-CRLMC/35767/2024	STATE OF ODISHA BIREN KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// ANGUL TOWN /188 /2011 ()	
51	D-CRLMC/35795/2024	STATE OF ODISHA SANGRAM KESHARI MALLIK @ MALLICK VS	PRIYA RANJAN SINGH VS	// SALIPUR /162 /2018 ()	
52	D-CRLMC/35803/2024	STATE OF ODISHA KALINGA KESHARI MOHAPATRA VS	UTKAL KESHARI MOHAPATRA VS	// CUTTACK SADAR /555 /2019 ()	
53	D-CRLMC/35805/2024	STATE OF ODISHA RATIKANTA SAHU VS	RAKESH BEHERA VS	// GONDIA /92 /2016 ()	
54	D-CRLMC/35808/2024	STATE OF ODISHA ABHAYA KUMAR MOHAPATRA VS	BISWABHUSAN DAS VS	// PARADEEP LOCK /77 /2021 ()	
55	D-CRLMC/35816/2024	STATE OF ODISHA DEEPAK MOHAPATRA VS	BIJAY JENA VS	// RAJKANIKA /147 /2017 ()	
56	D-CRLMC/35821/2024	STATE OF ODISHA CHAKRADHAR PANDA VS	KUMAR KASHYAP VS	// () //	AOR20230000401C202400032
57	D-CRLMC/35822/2024	STATE OF ODISHA RAJENDRA SINGH @ CHABRA	KULDEEP MOHANTY	HATIBARI /1 /2016	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLMC/35834/2024	ANUPAMA SAHOO	DOLAGOBINDA MOHAPATRA	RAGHUNATHPUR /34 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/35838/2024	RUCHISMITA SWAIN	PURNA CHANDRA DAS	DHENKANAL SADAR /48 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLMC/35840/2024	TRINATH PRADHAN	PRAKASH CHANDRA MISHRA	JUDUM /119 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMP/35780/2024	PRATIMA BEHERA	KARUNAKAR GAYA	NIMAPADA /317 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMP/35825/2024	JAGABANDHU SAHU	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202400171
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMP/35844/2024	PRAMILA PRADHAN	MANORANJAN PADHI	ODAGAON /104 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-MACA/49760/2024	KATA PANGI	RAMESH CHANDRA PRADHAN	//	
		VS	VS	()	
		RADHA POLISETTY		//	
65	D-MACA/49777/2024	M/S NATIONAL INSURANCE CO. LTD., CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	()	
		KANCHAN DEY		//	
66	D-MACA/49812/2024	D.M., M/S NEW INDIA ASSURANCE CO. LTD., CUTTACK	DEEPA DEEPA KUMAR SARANGI	//	
		VS	VS	()	
		KALIM SEKH		//	
67	D-MSA/49820/2024	M/S RAJDHANI SYSTEMS AND ESTATE PVT. LTD., KURBA	DEBASHIS NANDA	//	
		VS	VS	()	
		SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY, KHUDRA		//	
68	D-RVWPET/49785/2024	SAUDAMINI BISWAL	VISWAJEET MALLICK	//	
		VS	VS	()	

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69	D-RVWPET/49830/2024	MANDHATA BIJAY KETANA BIDYADHARA MOHAPATRA SWARNALATA PANDA VS STATE OF ODISHA	SAYANTAN PANDA VS	// // ()	
70	D-TRP(C)/49823/2024	SANGEETA YADAV VS VIMAL SINGHARI	SATYAPADA SHARMA VS	// // ()	AOR20220000138C202400017
71	D-TRP(C)/49832/2024	SEENABALA SAHU VS SANJAY KUMAR SAHU	SASWATI MOHAPATRA VS	// // ()	
72	D-TRPCRL/35846/2024	DAITARI @ DAITARI CHARAN PARIDA VS SHANTIMATI PARIDA	PRAVASH CHANDRA JENA VS	//0 // ()	
73	D-WA/49740/2024	SARAT CHANDRA PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400082
74	D-WA/49741/2024	DHIRENDRA PUHAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202400083
75	D-WA/49742/2024	STATE OF ODISHA VS NARESH KUMAR PATNAIK	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202400311
76	D-WA/49743/2024	STATE OF ODISHA VS HARISH CHANDRA MARTHA	SASWAT DAS,A.G.A VS	// // ()	LOD20240000200C202400226
77	D-WA/49744/2024	STATE OF ODISHA VS SIBA PRASAD PRUSTY	SURYANARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202400312
78	D-WA/49745/2024	STATE OF ODISHA VS PUSPANJALI HOTA	SACHIDANANDA NAYAK,A.S.C VS	// // ()	LOD20240000194C202400236
79	D-WA/49747/2024	STATE OF ODISHA VS PURNA CHANDRA BARAL	AJODHYA RANJAN DASH,A.G.A VS	// // ()	LOD20240000194C202400237

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80	D-WA/49752/2024	ARJUN KUMAR PANDA VS BOARD OF SECONDARY EDUCATION, CUTTACK	MANARANJAN NAYAK VS BOARD OF SECONDARY EDUCATION, CUTTACK	// () //	
81	D-WA/49753/2024	BRUKODAR PRADHAN VS BOARD OF SECONDARY EDUCATION, CUTTACK	MANORANJAN NAYAK VS BOARD OF SECONDARY EDUCATION, CUTTACK	// () //	
82	D-WA/49759/2024	STATE OF ODISHA VS CHOUBAN SWAIN	SASWAT DAS,A.G.A VS CHOUBAN SWAIN	// () //	LOD20240000200C202400227
83	D-WA/49761/2024	STATE OF ODISHA VS ALOK NARAYAN TRIPATHY	SASWAT DAS, A.G.A VS ALOK NARAYAN TRIPATHY	// () //	LOD20240000172C202400313
84	D-WA/49773/2024	STATE OF ODISHA VS MAHADEV MEHER	SASWAT DAS,A.G.A VS MAHADEV MEHER	// () //	LOD20240000200C202400228
85	D-WA/49780/2024	STATE OF ODISHA VS RAJ KISHORE RATH	SASWAT DAS,A.G.A VS RAJ KISHORE RATH	// () //	LOD20240000194C202400238
86	D-WA/49794/2024	STATE OF ODISHA VS CHINMAYEE NAYAK	SANJIB SWAIN,A.G.A VS CHINMAYEE NAYAK	// () //	LOD20240000200C202400229
87	D-WA/49795/2024	STATE OF ODISHA VS MANOJ KUMAR TRIPATHY	SANJIB SWAIN,A.G.A VS MANOJ KUMAR TRIPATHY	// () //	LOD20240000194C202400239
88	D-WA/49797/2024	RANJAN KUMAR PRAHARAJ VS BRANCH MANAGER, STATE BANK OF INDIA,UDALA BRANCH	CHAKRADHAR SINGH VS BRANCH MANAGER, STATE BANK OF INDIA,UDALA BRANCH	// () //	AOD20240000519C202400001
89	D-WA/49798/2024	STATE OF ODISHA VS MAMATANJALI PANDA	SANJIB SWAIN,A.G.A VS MAMATANJALI PANDA	// () //	LOD20240000172C202400314
90	D-WA/49809/2024	STATE OF ODISHA VS BASANTA KUMAR NAYAK	SANJIB SWAIN, A.G.A. VS BASANTA KUMAR NAYAK	// () //	LOD20240000172C202400315
91	D-WA/49828/2024	ODISHA STAFF SELECTION COMMISSION, BBSR	SANJIB SWAIN	//	

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		VS	VS	()	
92	D-WP(C)/49733/2024	SANTOSH KUMAR PRADHAN M/S MALATI CONSTRUCTION	SITANSU MOHAN SINGH	//	
		VS	VS	()	
93	D-WP(C)/49735/2024	STATE OF ODISHA CHANCHAL SAHU	SATRUGHNA DASH (A)	//	AOR20220001212C202400008
		VS	VS	()	
94	D-WP(C)/49736/2024	STATE OF ODISHA SARENDRA PALEI	SITANSU MOHAN SINGH	//	
		VS	VS	()	
95	D-WP(C)/49737/2024	STATE OF ODISHA RADHASHYAM PATRA	RAJU KUMAR SATPATHY	//	
		VS	VS	()	
96	D-WP(C)/49738/2024	STATE OF ODISHA CHANDRA SEKHAR RATH	RAJU KUMAR SATPATHY	//	
		VS	VS	()	
97	D-WP(C)/49739/2024	MANAGING DIRECTOR-CUM-CHIEF EXECUTIVE OFFICER, BANK OF INDIA, MUMBAI SATYABRATA JENA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202400080
		VS	VS	()	
98	D-WP(C)/49749/2024	STATE OF ODISHA CHATURA PADHAN	SRINIVAS MOHANTY	//	AOR20240000732C202400002
		VS	VS	()	
99	D-WP(C)/49751/2024	STATE OF ODISHA SHUKADEV SOREN	GOPINATH SETHI	//	
		VS	VS	()	
100	D-WP(C)/49756/2024	STATE OF ODISHA M/S. SAMBALPUR STEELS PRIVATE LTD,SAMBALPUR	BHABANI PRASAD MOHANTY	//	
		VS	VS	()	
101	D-WP(C)/49757/2024	THE SUPDT., CGST AND CENTRAL EXCISE, SAMBLPUR	JAYANTA KUMAR PADHI	//	
	WP(C)/29846/2024	BABITA SAHU	VS	()	
		VS	VS	()	
102	D-WP(C)/49758/2024	STATE OF ODISHA NALIN RANJAN PRADHAN	BHUBANESWAR DASH	//	
		VS	VS	()	

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103	D-WP(C)/49762/2024	STATE OF ODISHA NIRANJAN SAHOO VS	PADMANAV BHUTIA VS	// // 0	
104	D-WP(C)/49764/2024	STATE OF ODISHA MANGA PANI VS	PRANAB RANJAN CHHATOI VS	// // 0	
105	D-WP(C)/49765/2024	STATE OF ODISHA KODANDADHAR CHOUDHURY VS	PRANAB RANJAN CHHATOI VS	// // 0	
106	D-WP(C)/49766/2024	STATE OF ODISHA TULASIDAS BANGARI VS	PRANAB RANJAN CHHATOI VS	// // 0	
107	D-WP(C)/49768/2024	STATE OF ODISHA PADMINI NAYAK VS	DHANANJAYA MUND VS	// // 0	
108	D-WP(C)/49769/2024	CHAIRMAN CUM M.D., OSRTC, GOVT. OF ODISHA, BBSR JOHAN GANTA VS	PRANAB RANJAN CHHATOI VS	// // 0	
109	D-WP(C)/49770/2024	STATE OF ODISHA JALANDHAR DAS VS	KUNAL KUMAR SWAIN VS	// // 0	
110	D-WP(C)/49772/2024	STATE OF ODISHA SARAT KUMAR MISHRA VS	BIKRAM CHANDRA GHADI VS	// // 0	
111	D-WP(C)/49774/2024	STATE OF ODISHA RASHMITA DASH@DAS VS	BIJAYA KUMAR NAYAK (3) VS	// // 0	AOR20230000709C202400032
112	D-WP(C)/49775/2024	STATE OF ODISHA SUSHRI REKHA BEHERA VS	DR. JITENDRA KUMAR LENKA VS	// // 0	
113	D-WP(C)/49779/2024	STATE OF ODISHA BIKASH KUMAR DASH VS	JAGABANDHU SAHU VS	// // 0	
		STATE OF ODISHA		//	

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114	D-WP(C)/49782/2024	GOBINDA MANDAL VS THE TAHASILDAR , MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //	
115	D-WP(C)/49783/2024	NIRMAL SAHANI VS STATE OF ODISHA	SATYA RANJAN MOHAPATRA VS	// 0 //	
116	D-WP(C)/49786/2024	SUBHASISH RATH VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //	
117	D-WP(C)/49787/2024	M/S UNIQUE PACKANGING, KHORDHA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //	
118	D-WP(C)/49788/2024	PUSPALATA SWAIN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
119	D-WP(C)/49789/2024	GOPABANDHU JENA VS STATE OF ORISSA	RAMA CHANDRA JENA VS	// 0 //	
120	D-WP(C)/49790/2024	TEJRAJ PATI VS GENERAL MANAGER, MAHALAXMI AREA, M.C.L., SUNDERGARH	AKSHAYA KUMAR PANDEY VS	// 0 //	
121	D-WP(C)/49791/2024	M/S QUEST TECHNO SOLUTIONS VS ADDITIONAL COMMISSIONER OF GST (APPEALS)	KAJAL SAHOO VS	// 0 //	
122	D-WP(C)/49792/2024	M/S. SAI SITARAM CONSTRUCTION, GANJAM VS ADDL. COMNR OF STATE TAX (APPEAL), GANJAM RANGE	KAJAL SAHOO VS	// 0 //	
123	D-WP(C)/49796/2024	KARUNAKAR ROURTRAY, JAGATSINGHPUR VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //	
124	D-WP(C)/49799/2024	BHAKTA BATSAL ROUT VS UNION OF INDIA	NIRMAL RANJAN ROURTRAY VS	// 0 //	AOD20240000714C202400007
125	D-WP(C)/49801/2024	PURNA CHANDRA MAHANTA	SIDHESWAR MALLIK	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
126	D-WP(C)/49802/2024	M/S. KALINGA WARRIOR, CUTTACK	PRABODHA CHANDRA NAYAK	//	
	WP(C)/29875/2024	VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/49803/2024	RAMESH SAHU	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/49804/2024	ANIL KUMAR MALLICK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION		//	
129	D-WP(C)/49805/2024	BIJAYALAXMI SAHOO	SATYA RANJAN MULIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/49806/2024	MANMATH CHANDRA JENA	SUNIL KUMAR PATNAIK	//	
		VS	VS	0	
		BRUNDABAN ROUTRA		//	
131	D-WP(C)/49807/2024	ANIL KUMAR MALLICK	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION		//	
132	D-WP(C)/49808/2024	CHANDRA SEKHAR PARIDA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/49810/2024	RUCHISMITA SWAIN	PURNA CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/49811/2024	SASHANKA SEKHAR MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/49813/2024	PRAKASH KUMAR SAHOO	SMITA RANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/49814/2024	URMILA KUMARI RATH	SOMANATH SATAPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/49815/2024	SECRETARY BOARD OF SECONDARY EDUCATION, CUTTACK PARIKSHITA NATH VS RESERVE BANK OF INDIA, BBSR	ABHAY KHANDELWAL VS	// // 0	
138	D-WP(C)/49816/2024	KAUSALYA BHOTRA @ KAUSALYA BHATRA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// // 0	
139	D-WP(C)/49817/2024	MAHESWAR RANA VS STATE OF ODISHA	SUSHAMA RANI SAHOO VS	// // 0	
140	D-WP(C)/49818/2024	M/S.NIBEDITA TRIPATHY, ANGUL VS UNION OF INDIA	ITISHREE TRIPATHY VS	// // 0	
141	D-WP(C)/49819/2024	PRAFULLA CHANDRA SETHI VS STATE OF ODISHA	SUSHAMA RANI SAHOO VS	// // 0	
142	D-WP(C)/49822/2024	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	SUSHAMA RANI SAHOO VS	// // 0	
143	D-WP(C)/49824/2024	SANJU MANDAL VS STATE OF ODISHA	BASUDEV PUJARI VS	// // 0	AOD20220004505C202400078
144	D-WP(C)/49825/2024	M/S. AJAYA KUMAR BISWAL, BBSR VS UNION OF INDIA	DAITARI BEHERA VS	// // 0	
145	D-WP(C)/49826/2024	ISHRA RAM VS UNION OF INDIA	SATYAJIT BEHERA VS	// // 0	
146	D-WP(C)/49827/2024	SUSIL KUMAR PRADHAN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// // 0	
147	D-WP(C)/49829/2024	ANNAPURNA SAHU VS STATE OF ODISHA	BHOJARAJ SETH VS	// // 0	

ORISSA HIGH COURT**FILING REPORT AS ON :28/11/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/49831/2024	GAGANA BIHARI SWAIN VS STATE OF ODISHA	SUSAMA RANI SAHOO VS	// 0 //	
149	D-WP(C)/49833/2024	MAA SARADA DEVI MAHAVIDYALAYA, BHADRAK VS UNION OF INDIA	DEBI PRASAD DASH VS	// 0 //	
150	D-WP(C)/49834/2024	BHARATI MAHAKUR VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
151	D-WP(C)/49836/2024	RANADHIR NAYAK VS CHIEF MANAGER AND AUTHORIZED OFFICER, UCO BANK	ACHYUTANANDA PATTANAİK VS	// 0 //	
152	D-WP(C)/49838/2024	CHITTA RANJAN PAIKARAY VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	
153	D-WP(C)/49839/2024	MUDUNURI VENKNTARAJU VS THE RANGE OFFICER, JAJPUR ROAD DIVISION, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //	
154	D-WP(C)/49840/2024	RAJKISHORE JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
155	D-WP(C)/49841/2024	NALINI HOTA VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //	
156	D-WP(C)/49843/2024	BACHU CHIDAMBARM VS THE RANGE OFFICER, JAJPUR ROAD, JAJPUR	BRAJA MOHAN SARANGI VS	// 0 //	
157	D-WP(C)/49844/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
158	D-WP(C)/49845/2024	MOHAN KUMAR SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
159	D-WP(C)/49846/2024	SEBATI BARIK	BHOJRAJ SETH	//	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/49847/2024	BIJAY KUMAR SAHOO	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/49848/2024	SASHIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
162	D-WP(C)/49850/2024	SAKITA BHOI	BHOJARAJ SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/49851/2024	SASHIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
164	D-WP(C)/49852/2024	NITYANANDA MOHANTY	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		UTKAL UNIVERSITY		//	
165	D-WP(C)/49853/2024	SASHIKANTA RANA	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
166	D-WP(C)/49854/2024	SIBA NAYAK	SAPAN KUMAR PAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
167	D-WP(C)/49855/2024	KRUSHNA KUMARI NAYAK	BHABANI SHANKAR RAYAGURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/49857/2024	DURGA SANKAR PRASAD MISHRA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/49858/2024	M/S.RANJAN KUMAR SAMAL, ANGUL	KAJAL SAHOO	//	
		VS	VS	0	
		ASST. COMNR, GST AND CENTRAL EXCISE, ANGUL		//	
170	D-WP(C)/49859/2024	BISWABASI TRIPATHY	MANMAYA KUMAR DASH	//	AOR20220004309C202400031
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/49860/2024	STATE OF ODISHA M/S. SUNITA PARIDA, JAGATSINGHPUR VS	KAJAL SAHOO VS	// // ()	
172	D-WP(C)/49861/2024	STATE OF ODISHA PRADIP KUMAR BEHERA VS	KAJAL SAHOO VS	// // ()	
173	D-ABLAPL/35762/2024	NATIONAL FACELESS APPEAL CENTRE, NEW DELHI PRAKASH NAG VS	SWARAJ PATEL VS	// SUNDARGARH TOWN /314 /2024 ()	AOR20220000246C202400038
174	D-ABLAPL/35763/2024	STATE OF ODISHA AMIT BAG@AMIT KUMAR BAG VS	PRASANTA KUMAR ROUSTRAY VS	// BARGARH /624 /2024 ()	AOD20240000391C202400110
175	D-ABLAPL/35764/2024	STATE OF ODISHA SUDAM ROUSTRAY VS	IPSIT AUROBINDO ACHARYA VS	// NAUGAON /178 /2024 ()	
176	D-ABLAPL/35765/2024	STATE OF ODISHA GOLAPA SUBUDHI VS	RAJU KUMAR SATPATHY VS	// AIR FIELD P.S. /148 /2024 ()	
177	D-ABLAPL/35768/2024	STATE OF ODISHA LAXMIDHAR PRADHAN VS	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /423 /2024 ()	
178	D-ABLAPL/35769/2024	STATE OF ODISHA BIRANCHI NARAYAN BAITHALU VS	BISWARANJAN DALAI VS	// ANGUL TOWN /909 /2024 ()	
179	D-ABLAPL/35770/2024	STATE OF ODISHA ABINASH MOHANTA VS	BISWAJIT PASAYAT VS	// RAIRANGPUR (RURAL) /153 /2024 ()	
180	D-ABLAPL/35771/2024	STATE OF ODISHA SOUBHAGYA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// SABARANG /287 /2024 ()	
181	D-ABLAPL/35773/2024	STATE OF ODISHA SIPUN PARIDA VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	// ANGUL SADAR PS /688 /2024 () //	AOD20230000619C202400018

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-ABLAPL/35774/2024	JYOTIKANTA NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BETNOTI /336 /2024 () //	AOR20220001558C202400196
183	D-ABLAPL/35775/2024	MALATI JENA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /187 /2024 () //	
184	D-ABLAPL/35776/2024	SATYABRATA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BADACHANA /520 /2024 () //	
185	D-ABLAPL/35777/2024	CHAGALA SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /167 /2023 () //	
186	D-ABLAPL/35778/2024	MANAS ROUT @ MANASA KUMAR ROUT VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	RAMACHANDRAPUR /357 /2024 () //	
187	D-ABLAPL/35779/2024 ABLAPL/13590/2024	MOTIRAM NAG VS STATE OF ODISHA	SITIKANT MISHRA VS	KOMNA PS /164 /2013 () //	
188	D-ABLAPL/35781/2024	DILLIP ROUT VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	JENAPUR /45 /2024 () //	
189	D-ABLAPL/35782/2024	BAPI SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	RAJKANIKA /467 /2024 () //	
190	D-ABLAPL/35783/2024	AMAR GIRI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /130 /2024 () //	
191	D-ABLAPL/35784/2024	BIKASH PRATIHARI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /197 /2024 () //	
192	D-ABLAPL/35785/2024	PRAVATI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /195 /2024 () //	
193	D-ABLAPL/35786/2024	PRASANATA KUMAR BISWAL @ LUNA BISWAL @ PRASANATA	PRASANATA SEKHAR SATAPATHY	//0	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
194	D-ABLAPL/35788/2024	STATE OF ODISHA SHIBANANDA BANUA	UMAKANTA BARIK	JUNAGARH /383 /2024	
		VS	VS	()	
195	D-ABLAPL/35790/2024	STATE OF ODISHA DHIREN SAHU @ AMAN SAHU	JNYANANANDA PANDA	SAMBALPUR SADAR /324 /2024	
		VS	VS	()	
196	D-ABLAPL/35791/2024	STATE OF ODISHA SRIDHARA MISHRA @ SRIDHAR KUMAR MISHRA	SATYAJIT MOHAPATRA (2)	MANAMUNDA /331 /2024	
		VS	VS	()	
197	D-ABLAPL/35792/2024	STATE OF ODISHA RAJESH BISOI	PUNIL KUMAR SWAIN	BERHAMPUR TOWN /271 /2024	
		VS	VS	()	
198	D-ABLAPL/35793/2024	STATE OF ODISHA BIDYADHAR MOHANTY	SOUBHAGYA KUMAR DASH	RAMACHANDRAPUR /216 /2024	AOR20220001631C202400172
		VS	VS	()	
199	D-ABLAPL/35794/2024	STATE OF ODISHA SANJAY KUMAR MOHAPATRA	SATYA RANJAN PATI	RAJKANIKA /342 /2024	
		VS	VS	()	
200	D-ABLAPL/35796/2024	STATE OF ODISHA DAYA NAIK @ DAYANIDHI	SUSIL KUMAR PATTNAIK	BARIA /190 /2024	
		VS	VS	()	
201	D-ABLAPL/35800/2024	STATE OF ODISHA JITU @ JITENDRA SAHOO	MANAS KUMAR CHAND	NACHUNI /186 /2024	
		VS	VS	()	
202	D-ABLAPL/35802/2024	STATE OF ODISHA LITU @ PABITRA RANJAN PRADHAN	RAKESH BEHERA	BERHAMPUR /142 /2024	
		VS	VS	()	
203	D-ABLAPL/35804/2024	STATE OF ODISHA BAPINA @ SURYAKANTA MALLIK	RABINDRA NATH PANDA	CHOUWAR /610 /2024	
		VS	VS	()	
204	D-ABLAPL/35806/2024	STATE OF ODISHA DILLIP SAHOO @ DILU	RAKESH BEHERA	TALCHER TOWN /397 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/35807/2024	STATE OF ODISHA MD. TAYAB KHAN VS	MANOJ KUMAR PANDA VS	// KRUSHANANDAPUR /114 /2024 ()	
206	D-ABLAPL/35810/2024	STATE OF ODISHA SUKURU PATRA VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /773 /2024 ()	
207	D-ABLAPL/35811/2024	STATE OF ODISHA GEDU @ RANJIT BISWAL VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /492 /2024 ()	
208	D-ABLAPL/35812/2024	STATE OF ODISHA ASHISH KUMAR RAY VS	AMLAN SHAKTI PAUL VS	// BHARATPUR PS /773 /2024 ()	
209	D-ABLAPL/35815/2024	STATE OF ODISHA KADAMBINI ROUT VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /635 /2024 ()	
210	D-ABLAPL/35818/2024	STATE OF ODISHA ROSAN @ ROSHAN KANTA VS	UMA SHANKAR PATEL VS	// SUNDARGARH TOWN /375 /2024 ()	AOR20220000263C202400057
211	D-ABLAPL/35824/2024	STATE OF ODISHA KESHAB PANDIA @ DANDU PANDIA VS	BIJAYA KUMAR RAGADA VS	// JATNI P.S. /331 /2020 ()	
212	D-ABLAPL/35829/2024	STATE OF ODISHA KEDARNATH SAHOO VS	PRADEEP KUMAR KUNDU VS	// NIALI /24 /2011 ()	
213	D-ABLAPL/35831/2024	STATE OF ODISHA TARUN KUMAR SAHOO VS	DHIRENDRA KUMAR MOHAPATRA VS	// HEMGIR /518 /2024 ()	
214	D-ABLAPL/35832/2024	STATE OF ODISHA PRAHALLADA RAJAHANSA VS	JULU KHANSAMA VS	// BAUNISUNI /121 /2024 ()	
215	D-ABLAPL/35833/2024	STATE OF ODISHA UTTAM MOHANTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// BHOGRAI /513 /2024 ()	AOR20220001631C202400174

ORISSA HIGH COURT

FILING REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/35835/2024	KAILASH CHANDRA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /109 /2023 () //	AOR20220001631C202400173
217	D-ABLAPL/35839/2024	LAXMIDHAR PRADHAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SABARANG /305 /2024 () //	
218	D-ABLAPL/35841/2024	SARAT KUMAR DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	SAHADEV KHUNTA /366 /2024 () //	
219	D-ABLAPL/35842/2024	KANHEI GIRI @ GURU KRUSHNA GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /567 /2024 () //	
220	D-ABLAPL/35843/2024	DIPAK KUMAR MALLIK @ DEEPAK KUMAR MALLIK VS STATE OF ODISHA	CHIDYALOK MOHAPATRA VS	CHANDIPUR /109 /2024 () //	
221	D-ABLAPL/35847/2024	BURUDU JAGANATH PATRA @ B. JAGANATH PATRA VS STATE OF ODISHA	AMIT KUMAR PATRA VS	GOLANTHARA (BERHAMPUR) /479 /2024 () //	

ORISSA HIGH COURT

MISC CASES FILED on :28/11/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-COA/49781/2024 COA/ /	GAYADHAR NAYAK MP	SURYA NARAYAN BISWAL	1/2024
2	D-JCRLRV/1/2023 JCRLRV/1/2023	TAPAN@TAPIN NAIK MP	S.K.ZAFARULLA,J.KAMILA	5/2024
3	D-ARBA/17409/2024 ARBA/5/2024	M/S ESSEL MINING AND INDUSTRIES LTD MP	IPKOLAKAR BINDO ACHARYA	40/2024
4	D-ARBA/17409/2024 ARBA/5/2024	M/S ESSEL MINING AND INDUSTRIES LTD MP	IPKOLAKAR BINDO ACHARYA	41/2024
5	D-JCRLA/75/2015 JCRLA/75/2015	PRAHALLAD NAIK MP		258/2024
6	D-JCRLA/75/2015 JCRLA/75/2015	PRAHALLAD NAIK MP		259/2024
7	D-TRP(C)/79/2023 TRP(C)/79/2023	REENA PANIGRAHI MP	SAROJ RANJAN SUBUDHI	400/2024
8	D-TRP(C)/49832/2024 TRP(C)/ /	SEENABALA SAHU MP	SASWATI MOHAPATRA	401/2024
9	D-TRP(C)/49823/2024 TRP(C)/ /	SANGEETA YADAV MP	SATYAPADA SHARMA	402/2024
10	D-LAA/98/2008 LAA/98/2008	STATE MP	AG and ASC	403/2024
11	D-LAA/98/2008 LAA/98/2008	STATE MP	AG and ASC	404/2024
12	D-LAA/98/2008 LAA/98/2008	STATE MP	AG and ASC	405/2024
13	D-RVWPET/116/2017 RVWPET/116/2017	PURNA CH.DALAI MP	M/S.SAMIR KU.MISHRA	432/2024
14	D-RVWPET/49785/2024 RVWPET/ /	SAUDAMINI BISWAL MP	VISWAJEET MALLICK	433/2024
15	D-CONTC/49842/2024 CONTC/ /	MAHENDRA KUMAR PATTANAIK MP	AMIT KUMAR NATH	475/2024
16	D-RPFAM/134/2023 RPFAM/134/2023	SARASWATI SAHOO MP	DURGA PRASANNA MISHRA	528/2024
17	D-CMAPL/45970/2024 CMAPL/ /	STATE OF ODISHA MP	SAMAPIKA MISHRA,A.S.C	587/2024
18	D-CMAPL/47006/2024 CMAPL/ /	KRUSHNA CHANDRA BEHERA MP	ADYASIDHI MISHRA	588/2024
19	D-CMAPL/46997/2024 CMAPL/ /	JIBANANANDA MOHANTY MP	SRIDHAR RATH	589/2024
20	D-FAO/121/2019 FAO/121/2019	SRINIBAS SWAIN MP	SANGRAM JENA	998/2024
21	D-SA/279/1991 SA/279/1991	STATE OF ORISSA, COLLECTOR,BALANGIR MP	M/S.ADDL. STANDING COUNSEL	1085/2024
22	D-SA/279/1991 SA/279/1991	STATE OF ORISSA, COLLECTOR,BALANGIR MP	M/S.ADDL. STANDING COUNSEL	1086/2024
23	D-SA/279/1991 SA/279/1991	STATE OF ORISSA, COLLECTOR,BALANGIR MP	M/S.ADDL. STANDING COUNSEL	1087/2024
24	D-SA/49/2002 SA/49/2002	SADHU CHARAN BHANJA MP	MAHESWAR MOHANTY	1088/2024
25	D-SA/49/2002 SA/49/2002	SADHU CHARAN BHANJA MP		1089/2024
26	D-SA/49/2002	SADHU CHARAN BHANJA		

	SA/49/2002	MP		1090/2024
27	D-SA/49/2002	SADHU CHARAN BHANJA		
	SA/49/2002	MP		1091/2024
28	D-SA/49/2002	SADHU CHARAN BHANJA		
	SA/49/2002	MP		1092/2024
29	D-SA/49/2002	SADHU CHARAN BHANJA		
	SA/49/2002	MP		1093/2024
30	D-CRLREV/34844/2024	UMESH CHANDRA BHOI	RABINDRA KUMAR PATTANAIAK	
	CRLREV/683/2024	MP		1106/2024
31	D-CRLREV/33949/2024	SANTOSH KUMAR PANDI @ KUNA	LALATENDU SAMANTARAY	
	CRLREV/661/2024	MP		1108/2024
32	D-RSA/45940/2024	BARJU JENA	SAMIR KUMAR MISHRA, (SR.ADV.)	
	RSA/ /	MP		1386/2024
33	D-CMP/49767/2024	PRADEEP KUMAR CHATTERJEE	AMLAN MISHRA	
	CMP/ /	MP		1435/2024
34	D-CMP/49778/2024	BISHNU PRASAD SWAIN	AJIT CHANDRA MOHAPATRA	
	CMP/ /	MP		1436/2024
35	D-CMP/41429/2024	M/S DEVAVRAT HOMES PVT. LTD., BBSR		
	CMP/1137/2024	MP		1437/2024
36	D-CMP/49748/2024	SANTOSH SAHU @ SANTOSH KUMAR SAHU	NOTI RANJAN DEO	
	CMP/ /	MP		1438/2024
37	D-CMP/41429/2024	M/S DEVAVRAT HOMES PVT. LTD., BBSR	SOUMYA MISHRA	
	CMP/1137/2024	MP		1439/2024
38	D-CMP/49821/2024	SASHIBHUSHAN DWIBEDI	CHINMAYA KUMAR SAHU	
	CMP/ /	MP		1440/2024
39	D-CMP/49835/2024	ARJUN PRASAD DAS	PRAJNA SARITA MOHANTY	
	CMP/ /	MP		1441/2024
40	D-BLAPL/4037/2024	DEEPAK KUMAR CHHOTARAY	M/S S.S.TRIPATHY, P.PRADHAN, S.PRIYADARSHINI, P.P.DAS	
	BLAPL/1203/2024	MP		1540/2024
41	D-BLAPL/20503/2024	SIPU @ SIPUN DEHURY	AMIT KUMAR NATH	
	BLAPL/7226/2024	MP		1541/2024
42	D-BLAPL/11081/2023	MANOJ KUMAR KAMUDI	DIPTI RANJAN BHOKTA	
	BLAPL/11081/2023	MP		1542/2024
43	D-BLAPL/24058/2024	AJAY DHALI	BASUDEV PUJARI	
	BLAPL/8584/2024	MP		1543/2024
44	D-BLAPL/10008/2024	BISHNUPADA MANDAL		
	BLAPL/3447/2024	MP		1544/2024
45	D-ABLAPL/31534/2024	ABHIJIT @ AVIJIT PANDA		
	ABLAPL/11826/2024	MP		2677/2024
46	D-ABLAPL/14642/2024	DINESH KUMAR SAMAL		
	ABLAPL/5147/2024	MP		2678/2024
47	D-ABLAPL/17275/2024	SURATHA BEHERA		
	ABLAPL/6142/2024	MP		2679/2024
48	D-ABLAPL/8516/2024	SACHIDANANDA @ SACHIDA NAG		
	ABLAPL/3350/2024	MP		2680/2024
49	D-ABLAPL/31883/2024	PRAVATI MOHARANA		
	ABLAPL/12126/2024	MP		2681/2024
50	D-ABLAPL/11716/2024	GENDU @ SANJIB PRADHAN		
	ABLAPL/4148/2024	MP		2682/2024
51	D-ABLAPL/10983/2019	BUDHI MALIK		
	ABLAPL/10983/2019	MP		2683/2024
52	D-ABLAPL/11726/2023	BIJAY KUMAR SAHOO	BIJAY JENA	
	ABLAPL/11726/2023	MP		2684/2024
53	D-ABLAPL/31394/2024	SUBHENDU KABI		
	ABLAPL/11754/2024	MP		2685/2024
54	D-ABLAPL/31820/2024	BIDYADHAR SAHOO		
	ABLAPL/12023/2024	MP		2686/2024
55	D-ABLAPL/27797/2024	SK. RIZWAN		
	ABLAPL/10203/2024	MP		2687/2024
56	D-ABLAPL/1860/2018	SEK.SAUKAT@SK.SAUKAT		
	ABLAPL/1860/2018	MP		2688/2024
57	D-ABLAPL/19516/2024	GIRIDHARI MEHER	BIKASH KUMAR KUND	
	ABLAPL/7174/2024	MP		2689/2024

58	D-ABLAPL/19521/2024 ABLAPL/7717/2024	GIRIDHARI MEHER MP	BIKASH KUMAR KUND	2690/2024
59	D-ABLAPL/20775/2024 ABLAPL/7626/2024	SUMEET PANIGRAHY MP	ALOK KUMAR PANDA	2691/2024
60	D-ABLAPL/32070/2024 ABLAPL/12074/2024	RAHUL ROUT @ RAMULU MP		2692/2024
61	D-MACA/49760/2024 MACA/ /	KATA PANGI MP	RAMESH CHANDRA PRADHAN	2837/2024
62	D-MACA/975/2016 MACA/975/2016	SRIMANTI DEVI MP	M/S.BINAYAK PR.MOHANTY	2838/2024
63	D-MACA/49777/2024 MACA/ /	M/S NATIONAL INSURANCE CO. LTD., CUTTACK MP	SUBRAT SATPATHY	2839/2024
64	D-MACA/49760/2024 MACA/ /	KATA PANGI MP	RAMESH CHANDRA PRADHAN	2840/2024
65	D-MACA/49812/2024 MACA/ /	D.M., M/S NEW INDIA ASSURANCE CO. LTD. MP	SUDEEP KUMAR SARANGI	2841/2024
66	D-MACA/49812/2024 MACA/ /	D.M., M/S NEW INDIA ASSURANCE CO. LTD. MP	SUDEEP KUMAR SARANGI	2842/2024
67	D-CRLA/35255/2024 CRLA/ /	KAPILA @ KAPILENDRA MALLIK MP	SAMARENDRA MOHANTY	3044/2024
68	D-CRLA/35255/2024 CRLA/ /	KAPILA @ KAPILENDRA MALLIK MP	SAMARENDRA MOHANTY	3045/2024
69	D-CRLA/35766/2024 CRLA/ /	GIRIDHARI MAJHI MP	NITYANANDA MOHAPATRA	3046/2024
70	D-CRLA/1309/2023 CRLA/1309/2023	DIDU@SAROJ@SURESH MAJHI MP	PARTHA SARATHI DAS	3047/2024
71	D-CRLA/35798/2024 CRLA/ /	RAMAKRUSHNA PRADHAN MP	BHABANI SHANKAR DASPARIDA	3048/2024
72	D-CRLA/35798/2024 CRLA/ /	RAMAKRUSHNA PRADHAN MP	BHABANI SHANKAR DASPARIDA	3049/2024
73	D-CRLA/35798/2024 CRLA/ /	RAMAKRUSHNA PRADHAN MP	BHABANI SHANKAR DASPARIDA	3050/2024
74	D-CRLA/694/2017 CRLA/694/2017	TEJARAJ PANDE@ROUT MP	M/S.GOKHA BEHERA, M/S. RABI NARAYAN MOHANTY, A.K.SUBUDH	3051/2024
75	D-CRLA/273/2020 CRLA/273/2020	SOMANATH PARIDA MP	M/S. RAMACHANDRA PANIGRAHY, M. SAHU, D. MOHANTY, SOURA C	3052/2024
76	D-CRLA/735/2017 CRLA/735/2017	PURNA CHANDRA MOHANTA MP	M/S.JAGAJIT PANDA, (MR.SAPAN KUMAR PAL)	3053/2024
77	D-CRLA/735/2017 CRLA/735/2017	PURNA CHANDRA MOHANTA MP	M/S.JAGAJIT PANDA, (MR.SAPAN KUMAR PAL)	3054/2024
78	D-CRLMC/35805/2024 CRLMC/ /	RATIKANTA SAHU MP	RAKESH BEHERA	3169/2024
79	D-CRLMC/35808/2024 CRLMC/ /	ABHAYA KUMAR MOHAPATRA MP	BISWABHUSAN DAS	3170/2024
80	D-CRLMC/33993/2024 CRLMC/4332/2024	ARUN KUMAR MOHANTY MP	DEBA PRASAD DAS	3171/2024
81	D-CRLMC/35822/2024 CRLMC/ /	RAJENDRA SINGH @ CHABRA MP	KULDEEP MOHANTY	3172/2024
82	D-CRLMC/35834/2024 CRLMC/ /	ANUPAMA SAHOO MP	DOLAGOBINDA MOHAPATRA	3173/2024
83	D-CRLMC/28775/2024 CRLMC/3724/2024	NILAM @ NEELAM KUMAR SWAIN MP	SUDEEP KUMAR SARANGI	3174/2024
84	D-CRLMC/35840/2024 CRLMC/ /	TRINATH PRADHAN MP	PRAKASH CHANDRA MISHRA	3175/2024
85	D-CRLMC/28394/2024 CRLMC/3672/2024	ABINASH MOHAPATRA MP	RABINARAYAN MISHRA	3176/2024
86	D-WA/49742/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8299/2024
87	D-WA/49742/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8300/2024
88	D-WA/49742/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	8301/2024
89	D-WA/49743/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		8302/2024
90	D-WA/49743/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8303/2024
91	D-WA/49743/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8304/2024
92	D-WA/49744/2024	STATE OF ODISHA	SURYANARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8305/2024
93	D-WA/49744/2024	STATE OF ODISHA	SURYANARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8306/2024
94	D-WA/49744/2024	STATE OF ODISHA	SURYANARAYAN PATNAIK,A.G.A	
	WA/ /	MP		8307/2024
95	D-WA/49745/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		8308/2024
96	D-WA/49745/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		8309/2024
97	D-WA/49745/2024	STATE OF ODISHA	SACHIDANANDA NAYAK,A.S.C	
	WA/ /	MP		8310/2024
98	D-WA/49773/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8311/2024
99	D-WA/2990/2023	ODISHA UNIVERSITY AND TECHNOLOGY	AMIR SHARMA	
	WA/2990/2023	MP		8312/2024
100	D-WA/49773/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8313/2024
101	D-WA/49773/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8314/2024
102	D-WA/49747/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		8315/2024
103	D-WA/49747/2024	STATE OF ODISHA	AJODHYA RANJAN DASH,A.G.A	
	WA/ /	MP		8316/2024
104	D-WA/49761/2024	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		8317/2024
105	D-WA/49761/2024	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		8318/2024
106	D-WA/49761/2024	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		8319/2024
107	D-WA/49780/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8320/2024
108	D-WA/49780/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8321/2024
109	D-WA/49780/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8322/2024
110	D-WA/49759/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8323/2024
111	D-WA/49759/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8324/2024
112	D-WA/49759/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		8325/2024
113	D-WA/49794/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8326/2024
114	D-WA/49794/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8327/2024
115	D-WA/49794/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8328/2024
116	D-WA/49795/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8329/2024
117	D-WA/49795/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8330/2024
118	D-WA/49795/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8331/2024
119	D-WA/49798/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8332/2024
120	D-WA/49798/2024	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		8333/2024

121	D-WA/49798/2024 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	8334/2024
122	D-WA/49828/2024 WA/ /	ODISHA STAFF SELECTION COMMISSION, MP	SANJIB SWAIN	8335/2024
123	D-WA/49828/2024 WA/ /	ODISHA STAFF SELECTION COMMISSION, MP	SANJIB SWAIN	8336/2024
124	D-WA/45101/2024 WA/ /	AMBIKA DAS MP	SAMIR KUMAR MISHRA(SR. ADV.)	8337/2024
125	D-WA/49809/2024 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	8338/2024
126	D-WA/49809/2024 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	8339/2024
127	D-WA/49809/2024 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN, A.G.A.	8340/2024
128	D-WP(C)/48691/2024 WP(C)/29318/2024	RANJAN BEHERA MP	JAYAKRISHNA MOHAPATRA	16036/2024
129	D-WP(C)/49756/2024 WP(C)/ /	M/S. SAMBALPUR STEELS PRIVATE LTD, MP	SAMBALPUR PRASAD MOHANTY	16038/2024
130	D-WP(C)/49757/2024 WP(C)/29846/2024	BABITA SAHU MP	JAYANTA KUMAR PADHI	16039/2024
131	D-WP(C)/49762/2024 WP(C)/ /	NIRANJAN SAHOO MP	PADMANAV BHUTIA	16040/2024
132	D-WP(C)/49772/2024 WP(C)/ /	SARAT KUMAR MISHRA MP	BIKRAM CHANDRA GHADEI	16041/2024
133	D-WP(C)/45933/2024 WP(C)/ /	HIMANSU SEKHAR BEHURA MP	SUDHANSU SEKHAR JENA	16042/2024
134	D-WP(C)/49099/2024 WP(C)/ /	SAMBIT KUMAR SWAIN MP	DURGA PRASAD PRADHAN	16043/2024
135	D-WP(C)/49779/2024 WP(C)/ /	BIKASH KUMAR DASH MP	JAGABANDHU SAHU	16044/2024
136	D-WP(C)/45203/2024 WP(C)/26570/2024	PARTHA SARATHI MISHRA MP	BHABANI SANKAR TRIPATHY (1)	16045/2024
137	D-WP(C)/49783/2024 WP(C)/ /	NIRMAL SAHANI MP	SATYA RANJAN MOHAPATRA	16046/2024
138	D-WP(C)/49749/2024 WP(C)/ /	CHATURA PADHAN MP	SRINIVAS MOHANTY	16047/2024
139	D-WP(C)/37025/2024 WP(C)/24144/2024	DR. TAPAN KUMAR PRADHAN MP		16048/2024
140	D-WP(C)/49454/2024 WP(C)/29812/2024	MANINI PANDA MP	KALPANA NAYAK	16049/2024
141	D-WP(C)/10380/2014 WP(C)/10380/2014	LAXMANLAL MAHIPAL MP	M/S.S.K.SANGANERIA	16050/2024
142	D-WP(C)/14213/2023 WP(C)/14213/2023	STAR HEALTH AND ALLIED INSURANCE COMPANY LTD.CHENNAI MP		16051/2024
143	D-WP(C)/49802/2024 WP(C)/29875/2024	M/S. KALINGA WARRIOR, CUTTACK MP	PRABODHA CHANDRA NAYAK	16052/2024
144	D-WP(C)/49803/2024 WP(C)/ /	RAMESH SAHU MP	ASHIS KUMAR MISHRA	16053/2024
145	D-WP(C)/49088/2024 WP(C)/29393/2024	SUBODH RANA @ SUBODH KUMAR RANA MP	SATYA RANJAN PATI	16054/2024
146	D-WP(C)/49088/2024 WP(C)/29393/2024	SUBODH RANA @ SUBODH KUMAR RANA MP	SANTOSH KUMAR NANDA	16055/2024
147	D-WP(C)/6953/2021 WP(C)/6953/2021	M/S. DLF LTD. MP	ADITYA NARAYAN DAS	16056/2024
148	D-WP(C)/40409/2024 WP(C)/23369/2024	RUPAM SEN MP	SOUMYA MISHRA	16057/2024
149	D-WP(C)/25258/2024 WP(C)/15439/2024	SAIDA BIBI MP	SURYA KANTA DEWIBEDI	16058/2024
150	D-WP(C)/49806/2024 WP(C)/ /	MANMATH CHANDRA JENA MP	SUNIL KUMAR PATNAIK	16059/2024
151	D-WP(C)/49805/2024 WP(C)/ /	BIJAYALAXMI SAHOO MP	SATYA RANJAN MULIA	16060/2024
152	D-WP(C)/39991/2024	PRASANNA KUMAR SAHOO	SOUMYA MISHRA	

	WP(C)/23280/2024	MP		16061/2024
153	D-WP(C)/39786/2024 WP(C)/23207/2024	DIPAK DUTTA MP	SOUMYA MISHRA	16062/2024
154	D-WP(C)/39784/2024 WP(C)/23201/2024	RAMESH CHANDRA BAHINIPATI MP	SOUMYA MISHRA	16063/2024
155	D-WP(C)/40408/2024 WP(C)/23366/2024	KALPANA PARIDA MP	SOUMYA MISHRA	16064/2024
156	D-WP(C)/49810/2024 WP(C)/ /	RUCHISMITA SWAIN MP	PURNA CHANDRA DAS	16065/2024
157	D-WP(C)/49811/2024 WP(C)/ /	SASHANKA SEKHAR MISHRA MP	LAXMIKANTA MOHANTY	16066/2024
158	D-WP(C)/11703/2016 WP(C)/11703/2016	CHINMAYA BEHERA MP	M/S S.K.SAMAL,S.P.NATH,S.D.ROUTRAY,S.SEKHARM/S.NIRMAL RAN	16067/2024
159	D-WP(C)/19070/2016 WP(C)/19070/2016	CHHABIRANI GIRI @ KHUNTIA MP	M/S.J.K.MISHRA	16068/2024
160	D-WP(C)/49816/2024 WP(C)/ /	KAUSALYA BHOTRA @ KAUSALYA BHATNANAS RANJAN BADAJENA MP		16069/2024
161	D-WP(C)/49815/2024 WP(C)/ /	PARIKSHITA NATH MP	ABHAY KHANDELWAL	16070/2024
162	D-WP(C)/4527/2020 WP(C)/4527/2020	PREMANANDA PANDA MP	M/S. SUBHRANSU BHUSAN MOHANTY	16071/2024
163	D-WP(C)/49817/2024 WP(C)/ /	MAHESWAR RANA MP	SUSHAMA RANI SAHOO	16072/2024
164	D-WP(C)/49818/2024 WP(C)/ /	M/S.NIBEDITA TRIPATHY, ANGUL MP	ITISHREE TRIPATHY	16073/2024
165	D-WP(C)/49819/2024 WP(C)/ /	PRAFULLA CHANDRA SETHI MP	SUSHAMA RANI SAHOO	16074/2024
166	D-WP(C)/49822/2024 WP(C)/ /	ASHOK KUMAR PRADHAN MP	SUSHAMA RANI SAHOO	16075/2024
167	D-WP(C)/49825/2024 WP(C)/ /	M/S. AJAYA KUMAR BISWAL, BBSR MP	DAITARI BEHERA	16076/2024
168	D-WP(C)/49827/2024 WP(C)/ /	SUSIL KUMAR PRADHAN MP	SUSAMA RANI SAHOO	16077/2024
169	D-WP(C)/49829/2024 WP(C)/ /	ANNAPURNA SAHU MP	BHOJARAJ SETH	16078/2024
170	D-WP(C)/31352/2024 WP(C)/17492/2024	KISHORE CHANDRA BARIKI MP	SATYABRATA MOHANTY	16079/2024
171	D-WP(C)/49831/2024 WP(C)/ /	GAGANA BIHARI SWAIN MP	SUSAMA RANI SAHOO	16080/2024
172	D-WP(C)/45693/2024 WP(C)/27175/2024	DR. NIHAR RANJAN ROUT MP		16081/2024
173	D-WP(C)/49833/2024 WP(C)/ /	MAA SARADA DEVI MAHAVIDYALAYA, BHEDDRAKSAD DASH MP		16082/2024
174	D-WP(C)/49834/2024 WP(C)/ /	BHARATI MAHAKUR MP	BHOJARAJ SETH	16083/2024
175	D-WP(C)/48833/2024 WP(C)/29437/2024	NIRUDINI NAIK MP	GHANASHYAM DASH	16084/2024
176	D-WP(C)/49840/2024 WP(C)/ /	RAJKISHORE JENA MP	HRUDANANDA MOHAPATRA	16085/2024
177	D-WP(C)/49841/2024 WP(C)/ /	NALINI HOTA MP	BHOJRAJ SETH	16086/2024
178	D-WP(C)/49845/2024 WP(C)/ /	MOHAN KUMAR SAHOO MP	PRASANTA KUMAR SATAPATHY	16087/2024
179	D-WP(C)/49846/2024 WP(C)/ /	SEBATI BARIK MP	BHOJRAJ SETH	16088/2024
180	D-WP(C)/49847/2024 WP(C)/ /	BIJAY KUMAR SAHOO MP	PRASANTA KUMAR SATAPATHY	16089/2024
181	D-WP(C)/49850/2024 WP(C)/ /	SAKITA BHOI MP	BHOJARAJ SETH	16090/2024
182	D-WP(C)/34066/2023 WP(C)/34066/2023	SANTI HIMIRIKA MP		16091/2024
183	D-WP(C)/49857/2024 WP(C)/ /	DURGA SANKAR PRASAD MISHRA MP	SOUMYA MISHRA	16092/2024

184	D-WP(C)/49824/2024 WP(C)/ /	SANJU MANDAL MP	BASUDEV PUJARI	16093/2024
185	D-WP(C)/49858/2024 WP(C)/ /	M/S.RANJAN KUMAR SAMAL, ANGUL MP	KAJAL SAHOO	16094/2024
186	D-WP(C)/49861/2024 WP(C)/ /	PRADIP KUMAR BEHERA MP	KAJAL SAHOO	16095/2024
187	D-WP(C)/49859/2024 WP(C)/ /	BISWABASI TRIPATHY MP	MANMAYA KUMAR DASH	16096/2024